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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 10.30 AM

CORAM: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, TECHNICAL MEMBER

APPLICATION NUMBER :  
PETITION NUMBER : TCP/156/2016  
NAME OF THE PETITIONER(S) : GANGOTRI TEXTILES LTD  
NAME OF THE RESPONDENT(S) : JAGANNATH TEXTILES COMPANY LTD  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

O. S. Manjula Devi, ADR  
For KSR & CO

For Petitioner

Shammy

**ORDER**

Ms. O.S. Manjula Devi, Counsel for Petitioner present. No representation on behalf of the Respondent. Counsel for Petitioner submitted that the Respondent decided to increase the shares on preferential basis. He filed an application to amend the CP and for impleading the new parties to whom shares were allotted. The Petitioner is given two weeks' time to file the application along with the amended copy of the petition. The Respondent is given one more opportunity for causing appearance failing which appropriate order shall be passed. Put up on 05.07.2017 at 10.30 a.m.

S. Vijayaraghavan  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)